

**Statement-II***Rates of rent for requisition/hiring of different categories of land prevalent*

Sl. No.	Category of land	Rates per Kanal per annum
1.	<b>Class-I</b>	
	(a) Irrigated	Rs. 3381.00
	(b) Irrigated (Double Cropped)	Rs. 4087.00
2.	<b>Class-II</b>	
	(a) Irrigated	Rs. 3200.00
	(b) Un-Irrigated	Rs. 1390.00
3.	<b>Class-III</b>	
	(a) Uncultivable	Rs. 895.00
4.	Fruit bearing orchards	Rs. 10000.00
5.	Land falling under Jammu Municipal Corporation/ Srinagar Municipal Corporation/ Poonch Municipal Council and Srinagar/ Jammu Cantonments areas.	Rs. 33750.00
6.	Lands falling under Municipal Councils	Rs. 16875.00
7.	Lands falling under Municipal Committee	Rs. 13500.00

**Home sickness of soldiers posted at Siachen glacier**

1769. SHRI D.P. TRIPATHI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that soldiers posted at Siachen are facing a lot of problems including home sickness; and

(b) if so, what are the steps Government is taking in this regard?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Deployment on extreme High Altitudes such as Siachen Glacier requires troops to be physically conditioned and acclimatized to enable them to withstand vagaries of terrain and be physically conditioned to effectively safeguard our borders. To ensure that soldiers are physically fit, mentally alert and psychologically motivated, a number of measures/ facilities/provisions have been ensured including proper clothing, diet, habitat, regular interaction by Commanders, grant of leave etc. including counselling.

**Missing children in NCR of Delhi**

1770. SHRI JAI PRAKASH NARAYAN SINGH:

SHRI SALIM ANSARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that large number of children are missing from the National Capital Region of Delhi (NCR) during the last two years;
- (b) if so, the details of missing children as reported during the last two years;
- (c) whether Government is aware of selling of girl child by a gang operating in Delhi;
- (d) if so, details in this regard; and
- (e) the steps being taken to locate the missing children and book culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N SINGH): (a) and (b) As per data provided by the National Crime Records Bureau (NCRB) the available data regarding missing, traced and untraced for Delhi are as follows:

Year	Missing	Traced	Untraced
2010	5091	3937	1154
2011	6054	4823	1231
2012	4917	2543	2374

The data regarding missing children in NCR is not maintained centrally by NCRB.

(c) and (d) Ministry of Home Affairs is not aware of any such organized gang operating in Delhi.

(e) As per seventh schedule to the Constitution of India "Police" and "Public Order" are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations.